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Title : Need for Indian Embassy's help to more than fifty stranded Indians in Malaysia.

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SHRI P. MOHAN (MADURAI): I would like to draw the attention of this august House to the plight of unfortunate Indian labourers. About 50 of them hailing from Perambalur district of Tamil Nadu are languishing in Malaysia now. They were lured by certain recruitment agents with the promise of well paying jobs for a consideration. After paying huge sums gathered with great efforts selling even landholdings, they were taken overseas and they have not been given promised jobs as yet. These men from Senthurai and Jayamkondam of Perambalur district are facing life and death problem. Their passports have been taken away from these hapless job seekers by the agents. Without valid travel documents and other basic needs they have been put to great hardship away on the foreign shores. These agents have illegally confined them and are even torturing them putting them in their private custody. Some among them put in lesser jobs but were under-employed and underpaid who managed to escape from unscrupulous employers were also captured and ill treated. Hence I urge upon the Union Government to

* Translation of the speech originally delivered in Tamil.

take up their issue with either the immigration authorities of Malaysia or appropriate authorities there through our High Commission there and make arrangements to help our Indian labourers get justice and have a safe passage as their visas may expire soon. Criminal action against the brokers may also be initiated.

SHRI RAVICHANDRAN SIPPAPARAI (SIVAKASI): Sir, I associate with this.